

POST OFFER PUBLIC ANNOUNCEMENT TO THE EQUITY SHAREHOLDERS OF SHRICON INDUSTRIES LIMITED

The details subsequent to the completion of the Offer made vide Public Announcement dated 01/11/2005 pursuant to and in compliance with SEBI (Substantial Acquisition of Shares & Takeovers) Regulations, 1997 and subsequent amendments thereto by Mr. Om Prakash Maheshwari, Mr. Naval Kishore Maheshwari, Wellwin Technosoft Limited and Imperial Infin Pvt. Limited (Acquirers) to acquire upto 2,48,000 equity shares representing 20.00% of the paid-up equity capital of Shricon Industries Limited at a price of Rs. 20.00 per fully paid up equity shares payable in cash are as under:

1. Name and Address of the Target Company : Shricon Industries Limited, Empire House, 3rd Floor, 214, Dr. D.N Road, Fort, Mumbai – 400 001
2. Name and Address of Acquirers : Mr. Om Prakash Maheshwari, Mr. Naval Kishore Maheshwari, residing at 112, Shakti Nagar, Kota and Wellwin Technosoft Limited, Imperial Infin Pvt. Ltd. having their registered office at 112, Shakti Nagar, Kota
3. Name of Manager to the offer : Keynote Corporate Services Limited
4. Name of the Registrar to the offer : Bigshare Services Pvt. Limited
5. Offer details
 - a) Date of opening of the offer : 24/12/2005
 - b) Date of closure of the offer : 12/01/2006

6. Details of the acquisition:

Sr. No.	Particulars	Proposed in the offer document		Actuals	
1	Offer price	Rs. 20.00		Rs.20.00	
2	Share holding of acquirers before the acquisition through BSE Online Trading (BOLT)	Nil		Nil	
3	Shares acquired through BSE Online Trading (BOLT)	6,57,280 (53.01%)		6,57,280 (53.01%)	
4	Shares acquired in the open offer	2,48,000 (20.00%)		64,100 (5.17%)	
5	Size of the open offer (No of shares multiplied by offer price per share)	Rs. 49,60,000/-		Rs. 12,82,000/-	
6	Shares acquired after P.A. but before 7 working days prior to closure date, if any.	Nil		Nil	
7	Post offer share holding of acquirers (2+3+4+6)	9,05,280 (73.01%)		7,21,380 (58.18%)	
8	Pre & Post offer share holding of public	Pre Offer	Post Offer	Pre Offer	Post Offer
	No. of Shares:	4,57,700	3,34,720*	4,57,700	5,18,620*
	Percentage:	(36.91%)	(26.99%)	(36.91%)	(41.82%)

*The shareholding of erstwhile promoters (10.08%) has been included in the public category pursuant to proposed open offer.

7. Status of the escrow account : The amount lying in the Escrow A/c is being refunded to the Acquirers.
 8. Payment of interest, if any : NIL
 9. Status of Investor Complaints : No investor complaints have been received in respect of the offer.
- The Acquirers accept full responsibility for the information contained in this Public Announcement and is responsible for the obligations of the Acquirers as laid down in the SEBI (SAST) Regulations.

This Public Announcement would also be available on the SEBI's website www.sebi.gov.in

**Issued on behalf of Acquirers by:
Manager to the Offer**

KEYNOTE
CORPORATE SERVICES LIMITED

307, Regent Chambers, Nariman Point, Mumbai - 400 021.
Tel.: (022) 2202 5230 Fax : (022) 2283 5467, E- mail : mbd@keynoteindia.net
SEBI Regn.: INM000003606 AMBI Regn. No. AMBI/040
Contact Person : Mr. Janardhan Wagle

Place: Kota

Date: 30/01/2006